

INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "E": NEW DELHI
BEFORE
SHRI N.K. BILLAIYA, ACCOUNTANT MEMBER
AND
MS. ASTHA CHANDRA, JUDICIAL MEMBER

ITA No. 3364/Del/2019
Asstt. Year: 2015-16

Mukesh, C/o CA Sachin Jain, C-108, 1 st Floor, Shivalik, Malviya Nagar, New Delhi – 110 085 PAN AYCPM7629K (Appellant)	Vs.	ITO, Ward-61(2), New Delhi. (Respondent)
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Assessee by:	None
Department by :	Shri Muneesh Rajani, DR
Date of Hearing :	23.01.2024
Date of pronouncement :	23.01.2024

ORDER

PER ASTHA CHANDRA, JM

The appeal filed by the assessee is directed against the order dated 19.02.2019 passed by the Ld. Commissioner of Income Tax (Appeals)-38, Delhi relating to assessment year 2015-16.

2. At the outset of the hearing, assessee's representative requested for withdrawal of the appeal on the ground that the assessee has opted to settle the dispute relating to the tax arrears for the assessment year under consideration under the Vivad Se Vishwas Scheme, 2020 and the order for full and final settlement of tax arrear in Form No. 5 has already been issued by the Department. A copy of the order in Form No. 5 is also filed.

3. Ld. DR has no objection for withdrawal of the appeal.
4. In view of the above, we accept the request of the assessee for withdrawal of the appeal and the appeal is dismissed as withdrawn.
5. In the result, appeal of the assessee is dismissed.

Order pronounced in the open court at time of hearing itself i.e. on 23rd January, 2024.

sd/-
(N. K. BILLAIYA)
ACCOUNTANT MEMBER

sd/-
(ASTHA CHANDRA)
JUDICIAL MEMBER

Dated: 23/01/2024

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1. Applicant
2. Respondent
3. CIT
4. CIT (A)
5. DR:ITAT

ASSISTANT REGISTRAR
ITAT, New Delhi

Date of dictation	
Date on which the typed draft is placed before the dictating Member	
Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the Sr. PS/PS	
Date on which the fair order is placed before the Dictating Member for pronouncement	
Date on which the fair order comes back to the Sr. PS/PS	
Date on which the final order is uploaded on the website of ITAT	
Date on which the file goes to the Bench Clerk	
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	